रक्षा उपमंत्री (सरदार मजीठिया) : (क) जी हां ।

(ख) से (घ) वरण पदों पर ६ पदोन्नति की गई । पदोन्नति के लिये निकष केवल जेष्ठता का ही नहीं बल्कि गुण का भी है । किसी विस्थापित कर्मचारी के साथ अन्याय नहीं किया है ।

डा० सत्यवादी : क्या मैं जान सकता हूं कि गवर्नमेंट आफ इंडिया की ८ दिसम्बर १९५४ की हिदायत जारी होने से पहले पश्चिमी पंजाब से आये हुए सीनियर कंटोनमेंट मुलाजिमों को नजरन्दाज करके जिन मुलाजिमों को सीनियर बनाया गया है उनको सरकार ने जायज तसलीम किया है ?

सरदार मजीठिया : हां कुछ ऐसा हुआ है । मगर जो कंटोनमेंट बोर्ड्स हैं वे ओटानमस बाडीज हैं । उनको अधिकार है कि वे ऐसा कर लें ।

डा० सत्यवादी : क्या यह सही है कि सरकार ने इस किस्म की हिदायत जारी की थी कि ऐसा न किया जाय ।

सरदार मजीठिया : एक चिट्ठी लिखी गयी थी कि जिन्होंने पाकिस्तान में सेवा की है उनका खास ख्याल रखा जाय ।

डा० सत्यवादी : क्या यह बात ठीक है कि इस किस्म की पालिसी के खिलाफ कंटोनमेंट बोर्ड अम्बाला के किसी मुलाजिम ने सन् ४८ में अपील की थी जिस पर अभी तक फैसला नहीं हुआ है, और अगर यह ठीक है तो इस अपील पर आखिरी फैसला देने में सरकार को अभी कितने और वर्ष दरकार होंगे ?

सरदार मजीठिया : ऐसी बात मेरे ध्यान में तो नहीं आयी । मगर जैसा मैं ने पहले कहा, यह ओटानमस बाडीज हैं, उनको अपने कर्मचारी रखने का और उनको प्रोमोशन देने का अधिकार है ।

PUBLICITY ACTIVITIES

*1580. **Sardar Iqbal Singh:** Will the Minister of **Defence** be pleased to state:

(a) the amount spent on publicity activities of the Defence Services in 1952, 1953 and 1954; and

(b) the amount that is being spent on the publicity activities of the Army, the Navy and Air Force do not get ly for the same period?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). A statement is laid on the Table of the House. [*See* Appendix VIII, annexure No. 7]

Sardar Iqbal Singh: Is it a fact that the Navy and A irForce do not get so much publicity as the Army?

Sardar Majithia: No, that is not a fact. As a matter of fact, the Navy and the Army do the recruiting jointly, whereas the Air Force have got their own organisation for recruitment, and publicity for their respective branches is being undertaken by them. I think it is quite adequate.

Sardar Iqbal Singh: May I know whether the number of officers employed in these publicity activities is in proportion to the Services or in proportion to the number of individuals?

Sardar Majithia: As I said, the publicity is taken up jointly, which is in the interest of economy. Due publicity is being given. Besides, the Information and Broadcasting Ministry also come and help us by giving various items in their programmes over the All India Radio and also by producing documentary films.

SCHOLARSHIPS

*1582. **Shri Subodh Hasda:** Will the Minister of **Education** be pleased to state:

(a) the number of candidates who applied for the 1954-55 scholarships offered by the Federation of British Industries; and

(b) the names of the States to which they belong?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) and (b). A statement is laid on the Table of the House. [*See* Appendix VIII, annexure No. 8].

Shri Subodh Hasda: May I know whether the applications were invited directly or through industrial firms?

Dr. M. M. Das: Applications of candidates for award of these scholarships were invited through Central Ministries, State Governments, Universities, engineering and technical institutes and industries.

Shri Subodh Hasda: May I know whether such scholarships have been offered by the British steel industry during 1955-56?

Dr. M. M. Das: I have got no information on that point, with me at the present moment.

Shri Subodh Hasda: May I know what is the value of the scholarships?

Dr. M. M. Das: The scholarships are of three types—type (A), type (B) and type (C). Type (A) scholarships are of the value of £390 per annum for two years plus cost of travel to and from U.K. Type (B) scholarships are of the value of £300 per annum cost of passage to and from U. K. will be met by the Government of India. As regards type (C) scholarships, the value is £300 per annum or *pro rata* for a lesser period of six to twelve months according to requirements, the cost of travel to and from U. K. will be met by the Government of India.

Shri Subodh Hasda: May I know how many were selected for 1954-55 out of the 515 candidates?

Dr. M. M. Das: Only 6.

करेंसी नोट (पत्र भुगार्थ)

***१५८५. डा० राम सुभग सिंह :** क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने करेंसी नोटों का कागज बनाने के लिये एक कारखाना खोलने का निश्चय किया है ,

(ख) यदि हां, तो वह कब से चालू होगा और कहां स्थापित किया जायगा , और

(ग) उस कारखाने के खोलने में कुल कितना व्यय होने का अनुमान है ?

राजस्व और रक्षा व्यय मंत्री (श्री ए० सी० गुह) : (क) से (ग). करेंसी नोट छापने के काम आने वाला कागज तैयार करने के लिए एक कारखाना खोलने का, सिद्धान्त रूप में निश्चय किया गया है । उस कारखाने के लिए उपयुक्त स्थान चुनने के सम्बन्ध में कुछ पड़ताल की गयी है पर अभी यह फैसला नहीं किया गया है कि कारखाना कहां खोला जाए । चूंकि अभी कोई ठोस योजना नहीं बनायी है इसलिए यह बताना सम्भव नहीं है कि यह कारखाना कब चालू हो जाएगा और उसकी स्थापना पर कितना खर्च आयेगा ।

Shri K. K. Basu: May I know whether all the raw materials required for the manufacture of this particular type of paper are available in our country.

Shri A. C. Guha: I think so. At least, we have enough of the main raw materials, that is, rags and cuttings from textile mills.

Dr. Ram Subhag Singh: May I know whether only currency note paper is proposed to be manufactured or any other kind of paper, for instance, paper required for defence and security purposes, is also proposed to be manufactured, in this factory?

Shri A. C. Guha: Currency and impressed, stamp paper—these are the two types of paper which we want to manufacture.

श्रीमती तारकेश्वरी सिन्हा : क्या इसके लिए कुछ बाहर से विशेषज्ञों के मंगवाने की सम्भावना है और अगर है तो कितने विशेषज्ञ बुलाये जायंगे ?

Mr. Speaker: She wants to know whether any experts for this kind of work have come.

श्री ए० सी० गुह : अभी तो हम लोग कागज मंगाते हैं । विलायत की एक कम्पनी